

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:5144  
ANSWERED ON:05.09.2011  
ARMED FORCES TRIBUNAL  
Rajesh Shri M. B.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the armed forces Tribunal has directed the Government to constitute an expert Committee to look into the issue relating to pension of ex-servicemen with less than 15 years of service in the armed forces;
- (b) if so, the details thereof; and
- (c) the time by which the Committee is likely to submit its report?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) Yes, Madam.
- (b) AFT Kochi passed an order on 4.4.2011 on the TA No.41/2010 of Ex-Servicemen Non-Pensioners Association directing the respondents i.e. UOI & Ors to have the above issue raised by the petitioners, considered by an Expert Committee.
- (c) AFT's order is at deliberative stage.